

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/20/2017  
NAME OF THE PETITIONER(S) : THEJESWAR  
NAME OF THE RESPONDENT(S) : SPECTRUM HI STYLE SHOPPERS PVT LTD + 4  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) DHANES

Counsel for the  
Petitioner.

*[Signature]*

2. S.M. Meera Mahideen

Counsel for R-5

*[Signature]*

3. THIRYAMBAR RANJAN

Counsel for R 4

*[Signature]*

4. RATHAN RASASEKARAN

Counsel for R1-3

*[Signature]*

ORDER

Counsel for petitioner present. Counsel for R1 to R3, counsel for R4 and counsel for R5 are present. Counsel for petitioner pointed out that as per directions of this Tribunal dated 6.7.2017, R1 to R3 was directed to file revenue and expenditure statement month-wise and furnish copy of the same to the other side. But the same was not complied. Counsel for R1 to R3 is directed to file and furnish copy of the same to the other side positively before the next date of hearing. Time extended at request of the respondents with a direction to file counter and furnish copy of the same to the other side. Put up on 30.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)